

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:79
ANSWERED ON:05.03.2002
FREEDOM FIGHTERS PENSION
PUTTASWAMY GOWDA;VINAY KUMAR SORAKE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of cases of fake freedom fighters` pension have been detected recently in several States;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken against the accused persons and the officials found responsible in all such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.79 FOR 05.03 REGARDING FREEDOM FIGHTERS` PENSION.

(a): Yes, Sir.

(b): The number of such cases State-wise, during the period from 1.4.2001 to 31.1.2002 is as under:-

S.N. State/U.T. Number of fake cases detected and pension cancelled

1.	Andhra Pradesh	1
2.	Bihar	16
3.	Karnataka	3
4.	Madhya Pradesh	1
5.	Manipur	116
6.	Punjab	1
7	Tamil Nadu	1
8.	Tripura	5
	Total	144

(c) The Central Government sanctions the freedom fighters pension on the basis of documents produced by the applicant as well as the recommendations of the concerned State Government who get the claim of the applicant verified and also scrutinised by the State Advisory Committee, if any.No instance of involvement of any official of Central Government has so far come to notice of the Government in these cases.